

(b) to (d) A proposal for setting up a Trade Centre at Bhopal in Madhya Pradesh during 1978-79 has been made by the State Government and is under the consideration of the Government of India

**Winding up of Minorities Commission, U.P.**

9929 SHRI MOHAN LAL PIPIL Will the Minister of HOME AFFAIRS be pleased to state

(a) whether it is a fact that Government of India have issued orders to wind up Minorities Commission, U.P. Lucknow, with effect from the 30th April, 1978, in spite of the fact that this Commission had been doing very useful work to investigate the grievances and protect the rights of Minorities for over 3 years

(b) if so the reasons thereof, and

(c) as the recently set up Minorities Commission at New Delhi cannot possibly go and investigate conditions in every State and District, is it not imperative to have State Minorities Commission at least in every important State with sufficient status and powers and the Central Minorities Commission may coordinate their activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) (a) No, Sir

(b) Does not arise

(c) This is for the State Government to consider

**Burning alive of Harijans**

9930 SHRI SHARAD YADAV Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Harijans were burnt alive at the following places (i) one Harijan (male) in Guntur District (A.P.), (ii) one Harijan woman at

Devanhalli village in Bangalore, (iii) one Harijans (male) at Joseshwari in Bombay, and

(b) if so, Government's reaction to these cases and action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) (a) No, Sir

The States Govts concerned have stated that no such incident of burning alive of Harijans had been reported from these places

(b) Does not arise

**Pension to Ex Servicemen**

9931 SHRI MANI RAM BAGRI Will the Minister of DEFENCE be pleased to state

(a) whether Government have sanctioned a minimum pension of Rs 50 per month to the ex-servicemen who have retired and whose pension is due on 1st January 1977 or thereafter vide their orders U O No 4373/pension of 1977 dated 19th November, 1977 and

(b) the reasons for depriving the ex-servicemen who have retired earlier and the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF SHER SINGH) (a) The orders dated 19th November 1977 referred to, relate to the revision of the rate of reservist pension consequent on the improvements made in the pensionary rates of Service personnel with effect from the 1st January 1973 on the basis of the recommendations of the Third Pay Commission, the rate of pension of OR reservists and corresponding categories of reservists in the Navy and Air Force who have been transferred to pension establishments on or after 1-1-73, has also been raised to Rs 50 pm. In addition to pension, periodic relief of Rs 35 is also admis-